

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

26. **IA-2174(MB)2024, IA-2747(MB)2024
IN C.P. (IB)/1411(MB)2019**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **28.06.2024**

NAME OF THE PARTIES: Innovators Sysystems Facade Limited
Vs.
Cloud Nine Realtors Pvt Ltd

SECTION: 9, 22(3)a, 19(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. None present.
2. List this matter on **05.07.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)